

F. No. J-11017/18/2015-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 18.01.2016

ORDER

In partial modification of this Department's Order bearing F. No. J-11017/18/2015-Judl. dated 8th December 2015 regarding engagement of Senior Central Govt. Standing Counsel/Sr. Panel Counsel/Central Govt. Counsel as the case may be for conducting the litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Principal Bench, at New Delhi, the competent authority has approved to upgrade the names of following Counsels from Central Govt. Counsel to Senior Panel Counsel standing at Sl. No. 3 & 5 in the list of Central Govt. Counsel of the aforementioned order dated 08.12.2015:

Up-graded from Central Govt. Counsel to Sr. Panel Counsel


Sr.No.	Name	Address	Mobile/Tel. No.
1	Shri Anil Kumar Gautam	C-129, Lajpat Nagar-II, New Delhi-110024.	9810014473 011-29816747
2.	Ms. Barkha Babbar	B-32, Sodmi Nagar, New Delhi, India-110017.	9810223927 011-26013189


(Suresh Chandra)

Joint Secretary & Legal Adviser to the Govt. of India

Copy for information to:

1. Sh. Sanjay Jain, Additional Solicitor General of India, 443, Lawyer's Chamber, Delhi High Court, New Delhi.
2. Sh. P. K. Behera, Deputy Legal Adviser, Litigation (HC) Section, Delhi High Court, Shershah Road, New Delhi, with a request to withdraw the briefs from the former Counsels and redistribute the same to the above upgraded counsels.
3. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries and JS&LA in the main Secretariat.
4. The Registrar, Armed Forces Tribunal, Principal Bench, New Delhi, with request to send the notices to the In-charge, Litigation (High Court) Section, Delhi High Court, Shershah Road, New Delhi.
5. Cash (LA) Section w.r.t. payment of retainer fee to Sr. Central Govt. Standing Counsel, AFT, PB, New Delhi.
6. The Pay & Account Office, Department of Legal Affairs, New Delhi.
7. Hindi Unit, D/Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.
9. NIC cell with the request to upload this order in the website.


(B. S. Sharma)
Superintendent Legal (Judicial)